

C.P. No 35/94 for
for order on 24-2-94.

aper 16/2

C.P. No 35/94 in

OA No. 1351/92

24/2

Heard Shri D.V. Gangal
counsel for the applicant.

Issue notice to the
respondents why the contempt
proceedings should not be
taken against respondents.

Put up on 25-3-94.

2025/2
18
(Smt. Lakshmi Swaminathan) (M.R. Kolhatkar)
M/J M/A

Dated: 25-3-94

Shri D.V. Gangal, Counsel for
the Contempt petitioner.

Notice was issued to the
alleged Contemner on 28-2-94. It appears
that notice has been received. Shri V.S.
Masurkar present on the Court accepts
notice on behalf of the alleged Contemner.
Spare copy of the C.P. has also been given to
Shri Masurkar. He seeks time to file
reply. Four weeks time granted.
Put up for orders on 25-4-94

Notice is issued
to Contemner on
28-2-94

MS

18
(Lakshmi Swaminathan) (M.R. Kolhatkar)
M(J) M(A)

MS